

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB)-1253(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - MS Mahila Udyog Limited

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-1253(MB)/2022: - Adv. Surekha Yadav a/w Adv. Avinash
Khanolkar appeared for the Petitioner. Heard and **Reserved for Orders**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)